

National Company Law Appellate Tribunal
Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 1117 of 2019

In the matter of:

Canara Bank

...Appellant

Vs.

Ms. Mamta Binani & Ors.

...Respondents

Present:

For Appellant: Mr. PBA Srinivasan, Mr. Avinash Mohapatra, Ms. Ichchha Kalash and Mr. Parth Tandon, Advocates.

**For Respondents: Mr. Lalit Mohan, Mr. Videh Vaish and Mr. Lovkesh Batra, Advocates for R-1.
Ms. Mamti Binani, for R-1 in person.**

Mr. Rituraj Biswas, Mr. Chandan Kumar and Mr. Kumud Shekhar, Advocates for R-2.

Mr. Rajesh Gautam, Advocate for R-3.

Mr. Rishav Banerjee and Mr. Neeraj Kumar Gupta, Advocates for R-4.

-2-

With

Company Appeal (AT) (Ins) No. 922 of 2020

In the matter of:

Canara Bank

...Appellant

Vs.

Manoj Kumar Sharma & Ors.

...Respondents

Present:

For Appellant: Mr. PBA Srinivasan, Mr. Avinash Mohapatra, Ms. Ichchha Kalash and Mr. Parth Tandon, Advocates.

For Respondents: Mr. Shaunak Mitra and Mr. Patita Paban Bishwal, Advocates for R-1.

Mr. Lalit Mohan, Mr. Videh Vaish and Mr. Lovkesh Batra, Advocates for R-2.

Ms. Mamti Binani, RP for R-2.

Mr. Rishav Banerjee and Mr. Neeraj Kumar Gupta, Advocates for R-3.

Company Appeal (AT) (Ins) No. 1117 of 2019

Company Appeal (AT) (Ins) No. 922 of 2020

-3-

ORDER
(Through Virtual Mode)

24.03.2021: List these Appeals 'For Admission (After Notice)'

Hearing on **29th April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

sr/md